

- (7) Kusum Servo Component
 (8) Vandhana International Private Limited
 (9) Electronics Corporation of India Limited
 (10) Siemens Components and Communications
 (11) Punjab Communications Limited
 (12) The National Radio and Electronics Company Limited
 (13) Varun Shipping Company Limited
 (14) Indian Telephone Industries Limited
 (15) Indian Railway Construction Company Limited
 (16) Rhode & Schwarz

(b) The technical specifications and the criteria for implementing the BOLT Scheme are in advanced stage of finalisation.

[Translation]

Ganga Action Plan

*570. SHRI RAMPAL SINGH :
 SHRI PANKAJ CHOWDHARY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) the details of projects completed so far under the Ganga Action Plan;
 (b) the projects going on at present under the Plan;
 (c) the details of the remaining projects and the time by which they are likely to be completed; and
 (d) the total amount spent so far on the said projects, Project-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). Of the 261 schemes/projects sanctioned under Phase I of the Ganga Action Plan, 241 schemes have been completed so far. A total amount of Rs. 404.41 crores has been released to the participating States as of 31.3.1995. The details are given in the statement laid on the Table of the House. While the Phase I of the Ganga Action Plan is scheduled to be completed by 31.3.96, the schemes under Phase II will take about 4 years for their completion.

STATEMENT

(1) Category-wise schemes/projects sanctioned and completed under the Ganga Action Plan Phase I

Category		Uttar Pradesh	Bihar	West Bengal	Total*
1	2	3	4	5	6
SCHEMES SANCTIONED					
1.	Interception & Diversion	40	17	31	88
2.	Sewage Treatment Plants	13	7	15	35

1	2	3	4	5	6
3.	Low Cost Sanitation	14	7	22	43
4.	Electric Crematoria	3	8	17	28
5.	River front Facilities	8	3	24	35
6.	Other Schemes	28	3	1	32
Total		106	45	110	261
SCHEMES COMPLETED					
1.	Interception & Diversion	40	17	24	81
2.	Sewage Treatment Plants	9	3	12	24
3.	Low Cost Sanitation	14	7	22	43
4.	Electric Crematoria	3	8	15	26
5.	River Front Facilities	8	3	24	35
6.	Other Schemes	28	3	1	32
Total		102	41	98	241

2. On-going projects/schemes under Ganga Action Plan

(A) GAP-I

Name of the Scheme	Likely Completion Date
State : Uttar Pradesh	
1. Kankhal STP, Haridwar	30.6.95
2. UASB STP, Jajmau, Kanpur	31.12.95
3. 130 mid STP, Kanpur	31.03.96 (Tentative, pending decision)
4. 60 mid STP, Allahabad	
State : Bihar	
1. STP, Chapra	31.12.95
2. STP, Eastern Zone, Patna	31.12.95
3. STP, Saidpur, Patna	30.06.95
4. STP, Munger	30.06.95
State : West Bengal	
1. EC, Baharampore	30.06.95
2. I & D, Gr. D, Bhatpara	31.12.95
3. I & D, Titagarh	30.06.95
4. I & D, Panihati	30.06.95
5. I & D, Howrah	30.09.95
6. EC, Howrah	31.03.96
7. I & D, Cossipore-Chitpur, Calcutta	31.03.96
8. I & D, South Suburban (West) & Garden Reach	30.06.95
9. I & D, South Suburban (East), Calcutta	30.06.95
10. MPS & STP, South Suburban & Garden Reach, Calcutta	30.09.95
11. STP, Cossipore-Chitpur, Calcutta	31.12.95
12. STP, South Area	30.06.95

(B) GAP II

- (i) Yamuna Action Plan March, 1999
 (ii) Gomati Action Plan 4-5 years after approval by ODA

I&D - Integration and Diversion
 STP - Sewage Treatment Plant
 EC - Electric Crematoria
 mld - Million litre daily

3. Funds released to the participating States for schemes/projects.

(Rs. crores)

State	GAP-I	GAP-II	Total
Uttar Pradesh	173.48	2.36	175.84
Bihar	53.51	1.50	55.01
West Bengal	177.42	0.09	177.50
Haryana (YAP)		8.46	8.46
Total	404.41	12.41	416.81

[English]

Education for Disabled Children

*571. SHRI MAHESH KANODIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are implementing the scheme named as Integrated Education for the Disabled Children;

(b) if so, the targets fixed for the same for the year 1995-96; and

(c) the achievements made so far under the Scheme since its implementation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) An additional coverage of about 5,000 disabled children is envisaged during 1995-96.

(c) Approximately 40,000 disabled children have been covered under the scheme so far.

Free Rail Passes

*572. SHRI HARISINH CHAVDA : Will the Minister of RAILWAYS be pleased to state :

(a) the categories of persons to whom free rail passes are issued;

(b) the number of freedom fighters to whom free rail passes have been issued during 1994-95 till date and the class in which they are entitled to travel;

(c) whether it is proposed to extend this facility to Ex-MLAs also;

(d) if so, the details thereof; and

(e) the total cost the Railways have to bear on this account during each of the last three years?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Presumably, the reference is to All India Complimentary Card Passes granted to Individuals/Organisations. These Card Passes are granted by Ministry of Railways to eminent persons/organisations devoted to social, cultural, scientific, literary, sports and educational activities of All India character etc., and based on justification/merits of each case.

In addition, free complimentary card passes are issued to former Members of Parliament and to Freedom Fighters/their widows.

(b) 36126 Complimentary Card passes were issued to Freedom Fighters in 1994-95 (March to February) and 4768 such passes in March 1995. These passes entitle the Freedom Fighter to travel in First Class/AC Sleeper along with a companion.

(c) No, Sir.

(d) Does not arise.

(e) The cost of card passes issued to Freedom fighters is borne by the Ministry of Home Affairs. The cost of complimentary card passes to individuals/organisations is not computed.

Development of Coconut

*573. SHRI RAMESH CHENNITHALA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central allocation for the development of Coconut has been declining during the last three years;

(b) if not, the facts thereof alongwith the amount allocated to each State during each of the last three years;

(c) whether there is any proposal to popularise Coconut Oil as an edible oil;

(d) if so, the steps being taken in this direction; and

(e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) No, Sir.

(b) A Statement giving amount allocated to each State during each of the last three years is appended.

(c) to (e). The Coconut Development Board an autonomous body responsible for implementation of schemes for the development of Coconut, has taken several measures to promote the use of Coconut oil as an edible oil and to dispel misgivings oil on human health.

STATEMENT*Statewise Allocation for Development of Coconut*

(Rs. in lakhs)

Sl. No.	Name of the State/UTs.	Allocation		
		1992-93	1993-94	1994-95
1	2	3	4	5
1.	Kerala	145.91	559.72	859.71
2.	Tamil Nadu	45.05	143.51	131.90